

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1881  
ANSWERED ON:09.03.2010  
LIFTING OF FOODGRAINS UNDER OMSS  
Sudhakaran Shri K.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether some States have failed to lift the full quota of foodgrains allotted to them under Open Market Sale Scheme (OMSS);
- (b) if so, the details thereof indicating the quantum of foodgrains allotted, lifted and left pending under the said scheme, State-wise including Karnataka; and
- (c) the steps taken by the Government to provide foodgrains to the people at affordable prices in the States that have failed to lift their quota under OMSS?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Yes Madam, State-wise details of allocation and lifting as on 3.3.2010 of wheat and rice are annexed.

(c): In addition to allocation of wheat and rice to State/UT Governments for distribution to retail consumers, 20.8 lakh tonnes wheat has also been allocated for sale by Food Corporation of India to bulk consumers. Five lakh tonnes of wheat has also been allotted for tender sale by FCI to small processors.

An adhoc additional allocation of wheat/rice @ 10 kg per family per month has been made to State Governments under the Targeted Public Distribution Scheme @ Rs. 1080 per quintal for wheat and Rs. 1429.54 per quintal for common raw rice. Further a quantity of 37400 MT wheat and 17000 MT rice under OMSS (D) has been allocated to NAFED for sale to retail consumers for the month of January, 2010 to March, 2010. In addition, 32684.21 tonnes of wheat and 11000 tonnes of rice under OMSS (D) have also been allocated to NCCF for the month of January, 2010 to March, 2010 for sale to retail consumers.